

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 66 OF 2016

APPEAL NO. 67 OF 2016

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Dated : 21st May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**APPEAL NO. 66 OF 2016 AND
APPEAL NO. 67 OF 2016**

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Appellant(s)
Ltd.**

Vs.

Punjab State Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Paras Choudhary

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mr. Amal Nair
Ms. Ritu Apurva for R-1
Mr. Aditya Grover for R-2
Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-3

**APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND
APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016**

Punjab State Power Corporation Ltd. Appellant(s)

Vs.

**M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Amal Nair
Ms. Ritu Apurva

Counsel for the Respondent(s) : Mr. Paras Choudhary for R-1
Mr. Aditya Grover for R-2

Mr. Sakesh Kumar
Ms. Gitanjali N. sharma for R-3

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **27.08.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/vt

(Justice Manjula Chellur)
Chairperson